

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3395
ANSWERED ON:30.11.2010
LAW AND ORDER IN UTS
Vivekanand Dr. G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government reviews the law and order situation in various Union Territories including Daman & Diu and Nagar Haveli and Puducherry;
- (b) if so, the details thereof;
- (c) whether crimes in such UTs are on the rise;
- (d) if so, the number of criminal cases reported/registered/accused arrested and conviction rate achieved thereon during each of the last three years and the current year, crime-wise and UT-wise;
- (e) whether there are reports of the unearthing of illegal distilleries in such UTs including in Daman during the said period; and
- (f) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (f): The information is being collected and will be laid on the Table of the House.